

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 570/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company		IAG Glass Co. Ltd.	
Under Section		10 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 Aparajite Rao & Palleri Gandhi

Punjab National Bank



Puja Agarwal

Counsel for FL - Lakshmi Float Glass Ltd & Bawa Float Glass Ltd.

Dakshin Chandra

Advocate for SBI

Rahul Baddy
Adv.

IAG Glass
(CD)

Rahul Baddy.
31/1/18

ORDER

Ld. Counsel for the financial creditors and the corporate debtor is present.

Ld. Counsel appearing on behalf of Punjab National Bank (PNB) submits that she has filed the reply on 29/01/2018, not brought on record. Office is directed to brought on record

the reply filed by the PNB and remaining financial creditors pressed for time for filing reply. Prayer is granted. Reply, if any, may be filed within 7 days.

List it on 16/02/2018.

sd

(Jinan K.R.)
Member (J)